

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
RAJYA SABHA
UNSTARRED QUESTION NO-1469
ANSWERED ON- 12/03/2025

UGC draft regulations on Vice-chancellor appointments

1469 Ms. Dola Sen:

Will the Minister of **Education** be pleased to state:

- (a) whether UGC has introduced new draft regulations for the appointment of Vice-Chancellors in Universities;
- (b) if so, whether draft regulations grant the Chancellor, a greater role in the process of appointing Vice-Chancellors, thereby reducing the role of State Governments;
- (c) whether Government has taken cognizance of concerns about federalism and autonomy raised by States like Kerala, Tamil Nadu, West Bengal and Karnataka;
- (d) if so, the steps being taken by Government to address these concerns; and
- (e) whether draft regulations align with the objectives of the National Education Policy (NEP) 2020, and if so, the details of such alignment?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(DR. SUKANTA MAJUMDAR)

(a) & (b): University Grants Commission (UGC) has uploaded the Draft UGC (Minimum Qualifications for Appointment and Promotion of Teachers and Academic Staff in Universities and Colleges and measures for the Maintenance of Standards in Higher Education) Regulations 2025 on the public domain for inviting suggestions/feedback. The minimum qualification and selection process of Vice-Chancellors has been envisaged in the regulations. The draft regulations specify the role of the Chancellor in appointment of Vice-Chancellor in Universities.

(c) & (d): The UGC Draft Regulations 2025 strongly uphold and reinforce India's federal structure by balancing national standards and state autonomy in higher education. These regulations are designed to ensure academic excellence while respecting the diverse educational frameworks of different states. However, UGC is presently analyzing the feedback received from stakeholders including State Governments. All suggestions will be considered appropriately while finalizing the above said regulations.

(e): The draft Regulations 2025 are aligned with the objective of National Education Policy, 2020 and supports the vision of transforming higher education in India to meet global standards. It modernizes faculty recruitment to promote interdisciplinary teaching, research, and holistic education, ensuring that Indian higher education institutions (HEIs) are equipped to deliver broad-based, flexible, and integrated learning.
